

**PENDENCY IN THE HIGH COURT OF TRIPURA AS ON 31.12.2023**

<b>Sl. No.</b>	<b>Category of cases (Family Court matters)</b>	<b>Pendency (As on 31.12.2023)</b>
1	MAT App	18
2	FA	9
3	FAO	0
4	Criminal Revision Petition	14
<b>Total</b>		<b>41</b>

**Pendency of Family Court related matters in all the Family Courts of Tripura as on 31.12.2023**

<b>Sl. No</b>	<b>Name of the Family Courts</b>	<b>Pendency as on 31.12.2023</b>
1	Family Court, Agartala	972
2	Additional Family Court, Agartala	1001
3	Family Court, Udaipur	459
4	Family Court, Kailashahar	507
5	Family Court, Ambassa	57
6	Family Court, Khowai	140
7	Family Court, Sonamura	190
8	Family Court, Dharmanagar	320
9	Family Court, Belonia	311
<b>Total</b>		<b>3957</b>

**Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 31.12.2023**

<b>Sl. No</b>	<b>Name of the District</b>	<b>Pendency as on 31.12.2023</b>
1	West Tripura District	1
2	Gomati District	85
3	South Tripura District	55
4	Unakoti District	0
5	North Tripura District	98
6	Sepahijala District	124
7	Khowai District	0
8	Dhalai District	155
<b>Total</b>		<b>518</b>

**Total pendency of Family Court related matters in the District Judiciary of Tripura as on 31.12.2023**

1	<i>Family Courts</i>	3957
2	<i>District Courts other than the Family Courts</i>	518
<b>Grand Total</b>		<b>4475</b>